

ITEM NO.56

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4014/2025

KEHARI SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[TO BE TAKEN UP AT THE END OF THE BOARD FOR FINAL DISPOSAL]
IA No. 190903/2022 - EXEMPTION FROM FILING O.T.

Date : 18-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Dr. A.P.Singh, Adv (online)
Mr. Sadashiv, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 9.10.2026 at the end of the Board.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)